

(e) The disSict-wis* information is being collected and will be laid on the Table of the House.

Eco-System of Chika Lake In Orissa

1370. SHRI SANTOSH KUMAR SAHU : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government are aware of the pupular public demand for the protection of the environment and eco-system of Chilka lake in Orissa;

(e) whether Government have also received any representation from Voluntary Organisations and State Government in this connection; and

(c) if so, the details thereof; and the action taken or proposed to be taken in this regard ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : ('a) Yes, Sir.

(b) and (c) Government has received a number of representations from voluntary organisations, Registrators -and others regarding the environmental implications of the proposed Prawn Culture Project at the Chilka lake, which is a joint venture of the Government of Orissa and the Chilka Aquatic Farms Ltd. The State Government has been advised that the project work, including the construction activities, should not be undertaken till a in-depth environmental impact assessment study is carried out by a multidisciplinary group.

मध्य प्रदेश में वन ग्रामों को राजस्व ग्रामों में बदला जाना

1371. श्री कैलाश नारायण सारंग : क्या पर्यावरण और वन मंत्री 5 अगस्त, 1992 को राज्य सभा में अंतरांकित प्रश्न 2887 के दिखे गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने वन ग्रामों को राजस्व ग्रामों में बदलने के अपने प्रस्तावों का ब्योरा प्रस्तुत कर दिया है; और

(ख) यदि हां, तो उन पर लिखे गये निर्णय का ब्योरा क्या है ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) जी नहीं ।

(ख) प्रश्न नहीं उठता ।

बेतवा शुद्धिकरण योजना

1372. श्री कैलाश नारायण सारंग : क्या पर्यावरण और वन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या मध्य प्रदेश सरकार ने बेतवा शुद्धिकरण योजना केन्द्र्रीय सरकार को प्रस्तुत कर दी है; यदि हां, तो कब;

(ख) इस परियोजना के लिए मध्य प्रदेश सरकार ने कितनी धनराशि मांगी है और राज्य सरकार को उक्त धनराशि कब तक दे दी जायेगी; और

(ग) इस योजना को अभी तक स्वीकृति न दिये जाने के क्या कारण हैं ?

मानव संसाधन विकास मंत्री (श्री अर्जुन सिंह) : (क) से (ग) बेतवा नदी को साफ करने के लिए मध्य प्रदेश सरकार ने 1989-90 में 559 लाख रुपये का प्रस्ताव भेजा था । निधियां उपलब्ध न होने के कारण परियोजना को मंजूर नहीं किया गया ।

Kaziranga National Park in Upper Assam

1373. SHRI KAMAL MORARKA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether it is a fact that the Kaziranga National Park in Upper Assam has lost 90 Rhinocerouses during the current year;

(b) whether any inquiry has been conducted into the loss;

(c) if so, what are the details, thereof;

(d) if not, what are the reasons therefor; and

(e) what steps are being taken to increase the number of the rare species of Rhinoceros ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) to (e) Information is being collected from the State Government of Assam and will be laid on the Table of the House.

Re^pori of Wildlife Fund

1374. SHRI KAMAL MORARKA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether Government's attention has been drawn to the report on World Wildlife Fund to the effect that India is losing more temperate forest than any other country in the World;

(b) if so, what is the reaction of Government of India in regard thereto:

(c) the total forest land lost every year in the country alongwith, its percentage of total forest land during the last three years; and

(d) what steps are being taken to afforest the land alongwith the achievements made, during the last three years ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) and (b) Information is being collected and will be placed on the Table of the House.

(C) Total forest land diverted for non-forestry purposes and its percentage the total forest area of the country during the last three years is given as under :

S. No.	Year	Forest Area Diverted (In ha.)	Percentage to total Forest Area
1.	1990	1,38,551.33	0.1799%
2.	1991	625.21	0.0008%
3.	1992 (upto Oct., 1992)	5,372.13	0.0069%

(d) Compensatory afforestation carried out in lieu of diversion of forest land is given below :—

S. No.	Year	Compensatory afforestation carried out (in ha.)
1.	1990	41,205
2.	1991	45,047
3.	1992	52,749*

*Continuing.

Forest Area in the Country

1375. SHRI RAM RATAN RAM : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) what is the total area under forest in India as on 1st November, 1992;

(b) whether the area under forest is decreasing fast and at what rate;

(c) what is the area brought under afforestation during the last 16 years; and

(d) what steps are being taken to stop the denudation of forests ?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH) : (a) No assessment of Area under forest as on 1st November 1992 has been made. However, as per the State Forest Report 1991 of Forest Survey of India the total recorded forest Area in the country is 7,70,078 Sq- kms.

(b) No, Sir.

(c) An area of 134.50 lakh ha. was afforested under the 20 Point Programme during the Sixth and Seventh Plan period

(d) The various steps taken by the Government to Stop the denudation of forests are :—

(i) Guidelines have been issued, to State Government/UTs to consider banning green felling on